

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 39085/2017

(Arising out of impugned final judgment and order dated 20-09-2016 in CRLA No. 604/1984 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SHEO MANGAL & ANR.

Respondent(s)

(IA No.138517/2017-CONDONATION OF DELAY IN FILING)

Date : 16-04-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Ratnakar Das, Sr. Adv.
 Mr. Shashank Shekhar Singh, Adv.
 Mr. Samir Ali Khan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

(MADHU BALA)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER